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ITEM No. 1A

Court No. 6

SECTION XVIA

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No. 3734 of 2000

MARUTI UDYOG LTD.

(s)

Appellant

VERSUS

SUSHEEL KUMAR GABGOTRA & ANR.

Respondent (s)

Respondent

Date : 29.03.2006 This appeal was called on for judgment today.

For Appellant(s): Mr. Pramod Dayal, Adv.

For Respondent(s): Ms. Manjula Gupta, Adv.

Mr. N.Ganpathy, Adv.

Hon'ble Mr. Justice Arijit Pasayat pronounced the Judgment of the Bench

comprising His Lordship and Hon'ble Mr. Justice Tarun Chatterjee.

The appeal is allowed.

(Shashi Sareen)

Vijay Aggarwal)

Court Master

Court Master

(Signed Reportable judgment is placed on the file.)

